

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No. _____

Lachhu Ram Gurjar

UOI

Versus

Date of Order

Orders

8.8.2001

OA 507/2000

None present for the applicant.
Mr. S.P. Sharma, Office Assistant, Departmental
representative for the respondents.

Rejoinder has still not been filed. The
case be listed before the Hon'ble Bench on 6.9.2001.
In the meantime ~~re~~ applicant may file his rejoinder.

(Signature)
(SOMKAR VARMA)
DEPUTY REGISTRAR

6.9.2001

OA NO. 507/2000 with MA No. 386/2000

None present for the applicant even in the revised
list.

Mr. D.K. Swamy, Proxy Counsel to Mr. Bhanwar Bagni,
Counsel for respondents

On perusal of ordersheets, it appears
that none was present for applicant on 27-4-2001,
5-7-2001, 8-8-2001 and today. The applicant was
directed to file rejoinder on these dates but rejoinder
has also not been filed. It appears that applicant
has lost his interest to pursue this OA. Therefore,
this OA is dismissed in default and for non-
prosecution.

(Signature)
(S. A. T. RIZVI)

ADMINISTRATIVE MEMBER

(Signature)
(S. K. AGARWAL)
JUDICIAL MEMBER

Copy sent to applicant.

vide 12307
dated 20.9.2001

*rejoinder not
filed.
6*

*Per
for
7/9/2001*